

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH PUNE AT PUNE

ORIGINAL APPLICATION NO. 19/2025.

IN THE MATTER OF:

MR. ABHIJIT MADHUKAR GARAD

...APPLICANT(S)

VERSUS

MAHARASHTRA POLLUTION CONTROL

BOARD AND ORS.

... RESPONDENT(S)

REJOINDER TO AFFIDAVIT IN REPLY FILED BY THE
RESPONDENT NO.1

I, Mr. Abhijit Madhukar Garad, the Applicant, Age: 40 years, Occupation: Service; R/at: Flat no B2/601, Rhythm Housing Society, Kalewadi Phata, Wakad, Pune – 411057, do hereby solemnly affirm and state on oath as follows:

1. I state that I have read the contents of the Affidavit in Reply filed by the Respondent No.1 Maharashtra Pollution Control Board. As per the reply, the Respondent No.1 has issued a letter to the Respondent No.2 to immediately stop dumping waste on the landfills. However, no action has been taken yet. The Gram Panchayat has not stopped dumping the waste and the situation



has aggravated due to the monsoon season. The photographs taken by me on 04/06/2025 are annexed herewith would prove the same.

2. I state that the Annexure/s filed herewith are true copies of their respective originals.

Pune.

Date: 16/06/2025.

Mr. Abhijeet Madhukar Garad

DEPONENT

R. D. Dhargde

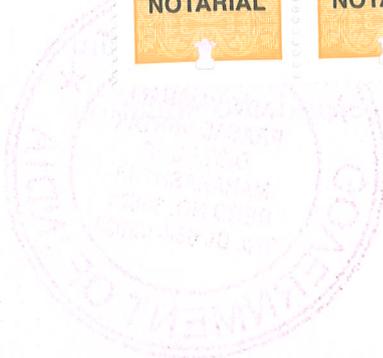
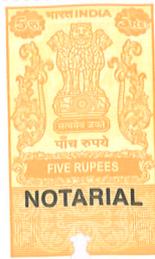
Advocate for the Applicant



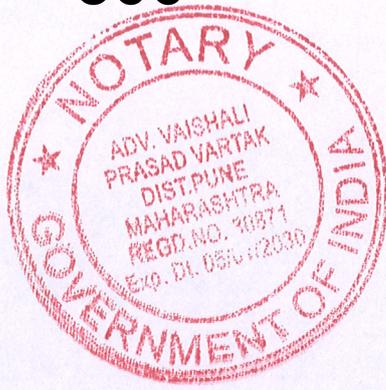
BEFORE ME

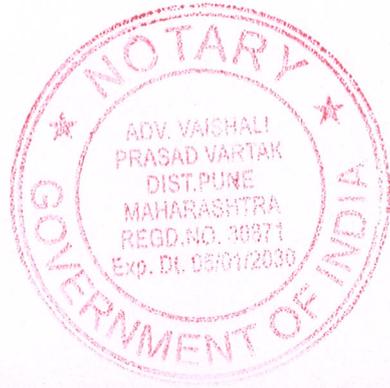
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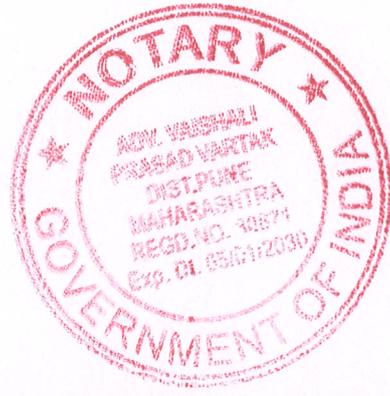
**ADV. VAISHALI PRASAD VARTAK
NOTARY GOVT OF INDIA
PUNE DIST
REG.NO. 30871**

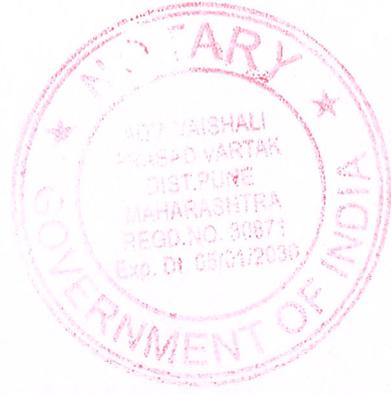




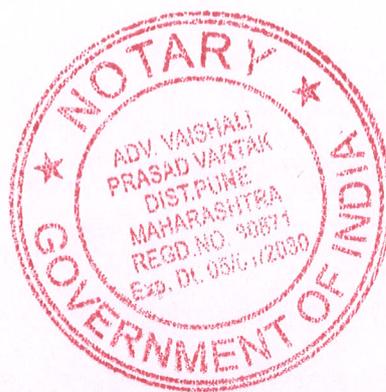






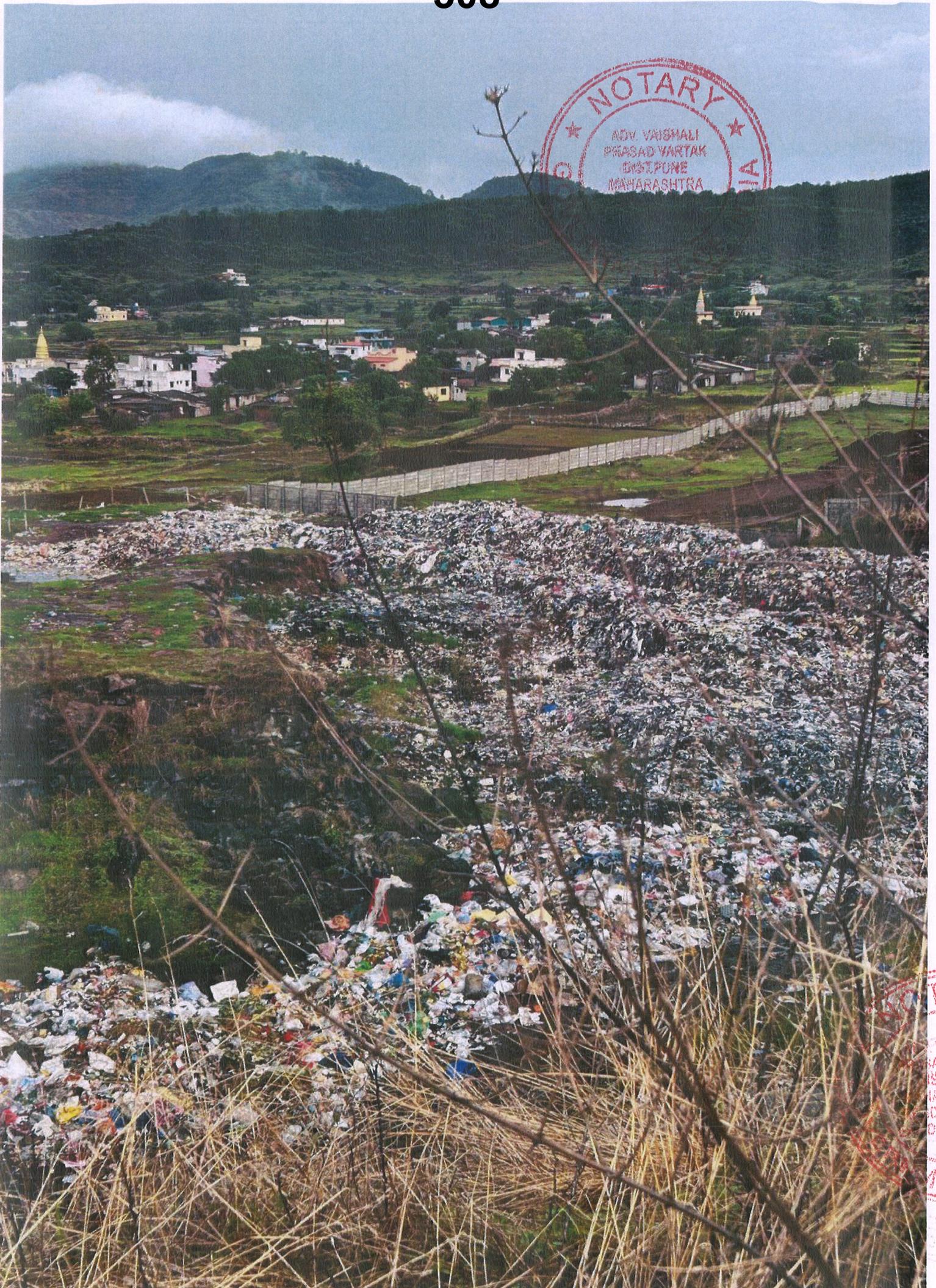












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NOTARY
ADV. VAISHALI
PRASAD VARTAK
DIST. PUNE
MAHARASHTRA
REGD. NO. 30871
Exp. Dt. 05/01/2030
GOVERNMENT OF INDIA

